

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/54612/2024	NILAKANTHA SAHU VS M/S BABA MARINE,BALASORE	DR.BINODA KUMAR MISHRA VS	// ()	
2	D-BLAPL/39178/2024	SIBA @ SUSANT BARIK VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /404 /2024 () //	
3	D-BLAPL/39180/2024	BACHA @ K.BHASKAR @ K.BHASK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /14 /2019 () //	
4	D-BLAPL/39181/2024	LOKANATH BHUE VS STATE OF ODISHA	JAGABANDHU SAHU VS	barpalli /350 /2024 () //	
5	D-BLAPL/39186/2024	RAJENDRA SINGH BAGGA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	JONK /213 /2024 () //	AOD20240000391C202400116
6	D-BLAPL/39187/2024	GAJENDRA SINGH VS UNION OF INDIA (NCB)	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /1 /2020 () //	
7	D-BLAPL/39189/2024	RAJA @ RAJKUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /223 /2024 () //	
8	D-BLAPL/39190/2024	JOTHIKA DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202400103
9	D-BLAPL/39191/2024	SATYANANDA BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202400104
10	D-BLAPL/39194/2024	PRADEEP PARIDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /368 /2024 () //	AOR20220001631C202400209
11	D-BLAPL/39195/2024	BIRESH BADHEI VS STATE OF ODISHA	SURENDRA MOHANTY VS	KATARBAGA /44 /2024 () //	AOR20220001301C202400028

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12	D-BLAPL/39197/2024	LITU NAHAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KODALA /482 /2023 () //	
13	D-BLAPL/39200/2024	ANDRIYA BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /156 /2024 () //	AOR20220001631C202400208
14	D-BLAPL/39211/2024	PATHI GADANG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /67 /2022 () //	
15	D-BLAPL/39214/2024	HARENDRA YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /79 /2023 () //	
16	D-BLAPL/39216/2024	SIBASANKAR MALIYADI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAXMIPUR /85 /2024 () //	
17	D-BLAPL/39220/2024	SIPUN GHADEI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /154 /2024 () //	
18	D-BLAPL/39223/2024	CHINTU @ BIKASH RANJAN SAHOO VS STATE OF ODISHA	ABAKASH NANDA VS	CUTTACK SADAR /544 /2024 () //	
19	D-BLAPL/39224/2024	MD.MAHAFUJ ALAM @ SAHIL @ PAPPU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /656 /2024 () //	
20	D-BLAPL/39230/2024	AZAD SARFRAZ KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /85 /2024 () //	
21	D-BLAPL/39232/2024	MD.MAHAFUJ ALAM @ SAHIL @ PAPPU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /656 /2024 () //	
22	D-BLAPL/39235/2024	NIRANJAN KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /97 /2024 () //	
23	D-BLAPL/39237/2024	SACHI @ SACHIKANTA BEHERA	SUSANTA KUMAR BARAL	MARKAT NAGAR /201 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39240/2024	RAKESH KUMAR DASH	BIKRAM CHANDRA GHADEI	PIPLI /406 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39246/2024	SEKHAR SANDHA	GOREKHANATH DAS	TANGI (KHURDA) /582 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39247/2024	ASHOK BARIK	PREETAM MISHRA	BAUNISUNI /181 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39248/2024	TOFAN DAS	JYOTIRMAYA SAHOO	BEGUNIAPADA /396 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39251/2024	TANUBALA SAHOO	BIDYALOK MOHAPATRA	NIALI /424 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39255/2024	BUDHA BAG @ MANAS	SATYA NARAYAN MISHRA 4	BISWANATHPUR /71 /2024	AOR20220001615C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39256/2024	TUNA DAS	ADHIRAJ MOHANTY	UMERKOTE /404 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39257/2024	ALOK SAHU	NITYANANDA MOHAPATRA	CHARMAL /150 /2024	AOR20220002929C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39259/2024	MIZAN SK	NITYANANDA MOHAPATRA	CHARMAL /150 /2024	AOR20220002929C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39261/2024	RABINDRA MALLICK	BISHNU PRASAD PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39265/2024	CHITTARANJAN ROUT @ JAGA	SOUMYA RANJAN DAS	PLANTSITE /957 /2024	
		VS	VS	()	

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35	D-BLAPL/39273/2024	STATE OF ODISHA BHIKARI CHARAN NAYAK VS	PRAKASH CHANDRA MISHRA VS	// DHENKANAL TOWN /282 /2016 ()	
36	D-BLAPL/39274/2024	STATE OF ODISHA BIKASH CHANDRA PASAYAT VS	MANOJ KUMAR MOHANTY VS	// ROURKELA VIGILANCE /16 /2024 ()	
37	D-CMAPL/54480/2024	STATE OF ODISHA(VIG.) PRAFULLA CHANDRA MOHAPATRA VS	ADV. VS	// // ()	
38	D-CMAPL/54588/2024	THE COMMISSIONER OF ENDOWMENTS, GOVT OF ODISHA, BBSR BABITA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
39	D-CMAPL/54650/2024	OFFICE OF THE INSURANCE OMBUDSMAN, BBSR BRANCH MANAGER,M/S.NATIONAL INSURANCE COMPANY LTD.BARGARH VS	ADV. VS	// // ()	
40	D-CMP/54490/2024	MST.NUADEI BARIHA SANJIB KUMAR SUBUDHI VS	SANTOSH KUMAR NANDA VS	// // ()	
41	D-CMP/54499/2024	MUSTAK MALLIK SUCHIT SUBHANKAR VS	BIBEKANANDA BHUYAN VS	// // ()	
42	D-CMP/54504/2024	SK.SAMSER AJIT KUMAR SAHU VS	DIPTI RANJAN MOHAPATRA VS	// // ()	
43	D-CMP/54539/2024	RASHMI RANI PANIGRAHI GOLAP CHANDRA PATEL VS	PABITRA KUMAR NAYAK VS	// // ()	
44	D-CMP/54571/2024	BADRINARAYAN PADHEE PANCHANAN ROUL VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
45	D-CONTC/54450/2024	GOVT. OF ODISHA BILASINI JANI VS	ADV VS	// // ()	AOD20220003315C202400055
		CHITTA RANJAN ROUT, DIVISIONAL LABOUR COMMISSIONER, NAYAGARH		//	

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46	D-CONTC/54457/2024	M/S. BASUDEV CONTECH INDIA PVT. LTD. PURI VS	ADV. VS	// ()	
47	D-CONTC/54459/2024	ER. BASISTHA KUMAR PATTANAİK, CHIEF ENGINEER (DPI AND ROADS), ODISHA N. ESWAR RAO VS	ADV VS	// ()	AOR20220001631C202400213
48	D-CONTC/54464/2024	SALINI PANDIT, I.A.S., COMMNR-CUM-SECY D.MOHAN RAO VS	ADV VS	// ()	AOR20220001631C202400212
49	D-CONTC/54465/2024	SALINI PANDIT, I.A.S.,COMMNR-CUM-SECY N PITAMBAR RAO VS	ADV VS	// ()	AOR20220001631C202400211
50	D-CONTC/54505/2024	SALINI PANDIT, COMMISSIONER CUM SECRETARY S. AND ME DEPTT. APARNA MAHAKUD VS	ADV. VS	// ()	
51	D-CONTC/54508/2024	AJAYA LUHA, BEO, HARABHANGA, BOUDH PRAMOD KUMAR GOCHHI VS	NALINI KUMAR JENA VS	// ()	
52	D-CONTC/54513/2024	AKHAYA KUMAR PARIDA, TAHASILDAR, TIGIRIA KALI PRASAD NAYAK VS	ADV. VS	// ()	
53	D-CONTC/54518/2024	S.ASWATHI, IAS KAILASH CHANDRA CHINARA VS	ADV. VS	// ()	
54	D-CONTC/54521/2024	SHALINI PANDIT, IAS RAGHABA KUMAR MISHRA VS	ADV. VS	// ()	
55	D-CONTC/54525/2024	DHRUBA CHARAN BEHERA, DEO, BALANGIR HAREKRUSHNA PATRA VS	ADV. VS	// ()	
56	D-CONTC/54535/2024	SALINI PANDIT, IAS AMULYA KUMAR RANA VS	ADV. VS	// ()	
57	D-CONTC/54544/2024	SALINI PANDIT, IAS ALEKHA PRASAD KAR @ ALEKH KAR	SMITA RANJAN PATTANAİK	//	

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		VS	VS	()	
58	D-CONTC/54557/2024	ANU GARG, IAS RAMAMANI ROUT	KULDEEP MOHANTY	//	AOD20240000012C202400032
		VS	VS	()	
59	D-CONTC/54561/2024	GIRISH S N, COMMISSIONER CUM SECRETARY, KHURDA BASANTA KUMAR SAHOO	AMIT KUMAR NATH	//	
		VS	VS	()	
60	D-CONTC/54564/2024	HEMANT SHARMA, IAS SAPNESWAR BISWAL	AMIT KUMAR NATH	//	
		VS	VS	()	
61	D-CONTC/54570/2024	HEMANT SHARMA, IAS PADMA CHARAN SAHOO	AMIT KUMAR NATH	//	
		VS	VS	()	
62	D-CONTC/54573/2024	HEMANT SHARMA, IAS HIMANSU SEKHAR SWAIN	ADV.	//	
		VS	VS	()	
63	D-CRLA/39185/2024	SURENDRA KUMAR IAS GANESH KUMAR PRADHAN	LALATENDU PAL	SECTOR-19 /30 /2014	AOR20220004366C202400009
		VS	VS	()	
64	D-CRLA/39199/2024	RABINDRA BHANJA BICHITRA MALLIK	BISWAJIT PASAYAT	PATTAMUNDAI /312 /2020	
		VS	VS	()	
65	D-CRLA/39266/2024	STATE OF ODISHA BALIA @ LOKANATH PRUSTY	SANJIT MISHRA	NADANAKANAN P.S. /46 /2023	
		VS	VS	()	
66	D-CRLA/39267/2024	STATE OF ODISHA VICTIM	S.S.RAY (2)	ASKA /259 /2021	
		VS	VS	()	
67	D-CRLMC/39192/2024	STATE OF ODISHA RAMNARAYAN MOHANTY	RUDRA NARAYAN PARIJA	SAMBALPUR VIGILANCE /51 /2018	
		VS	VS	()	
68	D-CRLMC/39196/2024	STATE OF ODISHA(VIG.) N.LAXMAN	MOHENDRA KUMAR MOHAPATRO	KANTABANJI /215 /2022	
		VS	VS	()	

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69	D-CRLMC/39201/2024	STATE OF ODISHA P.SRINIVAS RAO VS	MOHENDRA KUMAR MOHAPATRO VS	// KANTABANJI /215 /2022 ()	
70	D-CRLMC/39206/2024	STATE OF ODISHA B.RAMESH NAIK VS	MOHENDRA KUMAR MOHAPATRO VS	// KANTABANJI /215 /2022 ()	
71	D-CRLMC/39208/2024	STATE OF ODISHA GOPI NAIDU VS	MOHENDRA KUMAR MOHAPATRO VS	// KANTABANJI /215 /2022 ()	
72	D-CRLMC/39212/2024	STATE OF ODISHA DEEPAK SAHU VS	KIRTAN DANG VS	// ANGUL TOWN /545 /2024 ()	
73	D-CRLMC/39217/2024	STATE OF ODISHA PADMA DUMARI VS	AMULYA RATNA PANDA VS	// / /0 ()	
74	D-CRLMC/39219/2024	STATE OF ODISHA ASHISH KUMAR ROUT VS	SIBA PRASAD SAHOO VS	// BRAJARAJNAGAR /10 /2016 ()	
75	D-CRLMC/39258/2024	STATE OF ODISHA SUMANTA SAHU VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /648 /2017 ()	AOR20220001648C202400105
76	D-CRLMC/39260/2024	STATE OF ODISHA M/S M K BHOOMI INFRA PVT. LTD., BBSR VS	SUDEEP KUMAR SARANGI VS	// / /0 ()	
77	D-CRLMC/39269/2024	STATE OF ODISHA BASUDEV TUDU VS	NISHIKANTA MISHRA VS	// BALASORE VIGILANCE /30 /2013 ()	
78	D-CRLMC/39276/2024	STATE OF ODISHA ADIKANDA PRADHAN VS	PRAKASH KUMAR MISHRA VS	// PALLAHARA /52 /2009 ()	
79	D-CRLMC/39278/2024	STATE OF ODISHA BIMAL PRASANNA ACHARYA VS STATE OF ODISHA(VIG.)	PRABHAS CHANDRA PANDA VS	// BALASORE VIGILANCE /30 /2013 ()	

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80	D-CRLMP/39179/2024	ALOK PATNAIK VS RASHMI REKHA JENA	HIMANSU SEKHAR SATAPATHY VS	// () //	
81	D-CRLMP/39204/2024	NRUSINGH CHARAN SWAIN VS STATE OF ODISHA(VIG.)	DR.PURUSOTTAM CHULI VS	// () //	
82	D-CRLMP/39213/2024	SUBASH HEMBRAM VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //	
83	D-CRLMP/39228/2024	KRISHNA MAJHI VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// () //	
84	D-CRLMP/39277/2024	SAURI NAHAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// () //	
85	D-CRLREV/39205/2024	URMILA DAS VS K.MURALI	JANAKI KANTA MAHAPATRA VS	// () //	
86	D-CRLREV/39221/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	UDITNAGAR /130 /2018 () //	
87	D-CRLREV/39239/2024	DEEPAK KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /414 /2024 () //	
88	D-CRLREV/39262/2024	BIBEKANAND ATABUDHI VS STATE OF ODISHA	BISWAJIT NAYAK VS	MARSHAGHAI /275 /2021 () //	
89	D-CRLREV/39271/2024	JITENDRA KUMAR SAHOO VS MONALISA SAHOO	DESHA RANJAN RATH VS	// () //	
90	D-FAO/54560/2024	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS UMESH CHANDRA PRADHAN	W/CS/SHU VS	// () //	LOD20240000200C202400319
91	D-FAO/54563/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.,	BBSRANUPAM DASH	//	

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		VS	VS	()	
		JHUNA PARIDA		//	
92	D-FAO/54630/2024	THE D.M, HDFC ERGO GENERAL INSURANCE CO. LTD.,MUMBAI		//	
		VS	VS	()	
		AKHANDAL BISI		//	
93	D-FAO/54663/2024	RABINDRA DEBATA	SUVEN KUMAR PANI	//	
		VS	VS	()	
		UNION OF INDIA		//	
94	D-JCRLA/39222/2024	MOTAI JAMUNDA	ADV.	KALINGA NAGAR /57 /2018	
	JCRLA/207/2024	VS	VS	ADHOC ADDL. DIST. AND SESSIONS JUDGE (FTSC-II), JAJPUR(Jajapur)	
		STATE OF ODISHA		Sp1/0000048/2018	
95	D-JCRLA/39225/2024	CHANDANI MAHANTA	ADV.	KEONJHAR SADAR /43 /2021	
	JCRLA/208/2024	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJHAR(Kendujhar)	
		STATE OF ODISHA		ST/0000046/2021	
96	D-JCRLA/39229/2024	BASUDEB BAG	ADV.	DHAMA /39 /2022	
	JCRLA/209/2024	VS	VS	A.D.J.,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000003/2022	
97	D-JCRLA/39231/2024	RAJU TIRKEY	ADV.	TALSARA /54 /2018	
	JCRLA/210/2024	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)	
		STATE OF ODISHA		ST/0000009/2019	
98	D-MACA/54460/2024	THE NATIONAL INSURANCE CO. LTD., BALANGIR	SUBRAT SATPATHY	//	
		VS	VS	()	
		BHAJAMANA @ PADMAN BARIK		//	
99	D-MACA/54497/2024	BIJAYA KUMAR DASH	JAGABANDHU SAHU	//	
		VS	VS	()	
		BALARAM MISHRA		//	
100	D-MACA/54530/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH		//	
		VS	VS	()	
		JAMA ROUT		//	
101	D-MACA/54542/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH		//	
		VS	VS	()	
		SMRUTI RANJAN PRUSTY		//	
102	D-MACA/54551/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.,KHURDU	ANUPAM DASH	//	
		VS	VS	()	

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103	D-MACA/54558/2024	MANORAMA PATNAYAK ANANDA MUNDA VS	ANTARYAMI DASH VS	// // 0	
104	D-MACA/54562/2024	DHARMESH DELIWALLA M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH VS	VS	// // 0	
105	D-MACA/54572/2024	SWARNAPRAVA SAHOO M/S BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH VS	VS	// // 0	
106	D-MACA/54582/2024	MANJULATA NAYAK CHOLA MS GENERAL INSURANCE CO LTD., KOLKATA P.DUTTA VS	G.P.DUTTA VS	// // 0	
107	D-MACA/54592/2024	BIRANCHI NAYAK SR. D.M., NATIONAL INSURANCE CO. LTD., CUTTACK G.P.DUTTA VS	G.P.DUTTA VS	// // 0	
108	D-MACA/54596/2024	MANISH KUMAR AGRAWALLA THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS	G.P.DUTTA VS	// // 0	
109	D-MACA/54602/2024	PRASHANTI MOHARANA ORIENTAL INSURANCE CO. LTD., KHORDHA VS	G.P.DUTTA VS	// // 0	
110	D-MACA/54610/2024	BANITA SAHOO CHOLA MS GENERAL INSURANCE CO. LTD., KOLKATA P.DUTTA VS	G.P.DUTTA VS	// // 0	
111	D-MACA/54619/2024	BHIMASEN KHATUA CHOLA MS GENERAL INSURANCE CO. LTD., KOLKATA P.DUTTA VS	G.P.DUTTA VS	// // 0	
112	D-MACA/54623/2024	DIPUNI SAMANTARA MANAGER(T.P.HUB)ORIENTAL INSURANCE CO.LTD., KHURDA PRASANTA KUMAR MAHALI VS	PRASANTA KUMAR MAHALI VS	// // 0	
113	D-MACA/54634/2024	BIJAYA KUMAR SAHOO D.M., ORIENTAL INSURANCE CO.LTD.,KHURDA VS NAMAN KUMAR GOLE @ GOYAL	PRASANTA KUMAR MAHALI VS	// // 0 //	

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114	D-MACA/54641/2024	C.R.M.,T.P.HUB, M/S ORIENTAL INSURANCE CO.LTD. VS SUMEETA @ SUMITA CHANDRABHAN VERMA	SMRUTIMALA PATI VS	// 0	
115	D-MACA/54657/2024	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS NARENDRA SAHOO	NIBEDITA MOHANTY VS	// 0	
116	D-MATA/54445/2024	SMRUTIMALA DASH VS CHINMAYA PANDA	GOPINATH MISHRA VS	// 0	
117	D-MATA/54446/2024	AMRUTA KUMAR SAHOO VS SUCHI PRAGYAN SAHOO	SUJIT KUMAR BISWAL VS	// 0	
118	D-MATA/54579/2024	RELLI KALYANI @ R. KALYANI VS RELLI SURYANARAYANA RAO	PRABHAS CHANDRA PANDA VS	// 0	
119	D-RPFAM/54466/2024	LAXMINARAYANA HOTA VS BINAPANI HOTA	PRADEEP KUMAR NATH VS	// 0	AOR20220002380C202400011
120	D-RPFAM/54647/2024	SUMANTA MAHANA VS RASMITA RANI MAHANA	DURGA PRASANNA MISHRA VS	// 0	
121	D-RSA/54493/2024	SUNDARI PARIDA VS PRAFULLA CHANDRA PARIDA	SURYAKANTA DASH VS	// 0	
122	D-RSA/54583/2024	ASHOK KUMAR BARAL VS GOBINDA CHANDRA BARAL	NIRANJAN PRASAD PATRA VS	// 0	
123	D-RSA/54598/2024	UMAKANTA MAHARATHI VS JYOSHNAMAYEE MAHARATHI	SUDARSAN BEHERA VS	// 0	
124	D-RVWPET/54648/2024	BHASKAR SWAIN VS PANCHU DAS	SUKANTA KUMAR NAYAK VS	// 0	
125	D-WA/54468/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400325

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-WA/54471/2024	VS MANAS RANJAN ROUT STATE OF ODISHA	VS SASWAT DAS, A.G.A.	() // //	LOD20240000172C202400393
127	D-WA/54474/2024	VS SITARAM BAG STATE OF ODISHA	VS SASWAT DAS, A.G.A.	() // //	LOD20240000172C202400392
128	D-WA/54475/2024	VS RAJENDRA BEHERA STATE OF ODISHA	VS SASWAT DAS, A.G.A.	() // //	LOD20240000194C202400324
129	D-WA/54478/2024	VS ROHITA SETHI COMMISSIONER CUM SECRETARY OF HEALTH AND WELFARE DEPT	VS SASWAT DAS, A.G.A.	() // //	LOD20240000200C202400318
130	D-WA/54479/2024	VS DR SUDHIRANJAN PATTANAİK COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT	VS SASWAT DAS, A.G.A.	() // //	LOD20240000200C202400309
131	D-WA/54487/2024	VS SAMARU NAIK COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT	VS SASWAT DAS, A.G.A.	() // //	LOD20240000194C202400319
132	D-WA/54503/2024	VS RAMESH CHANDRA KAR STATE BANK OF INDIA	VS DILLIP KUMAR MOHAPATRA	() // //	
133	D-WA/54512/2024	VS M/S PRATISTHA ENGINEERING LIMITED,BBSR SANDHYA JENA	VS NIRANJAN PRASAD PATRA	() // //	
134	D-WA/54528/2024	VS SWARNALATA SARANGI STATE OF ODISHA	VS SASWAT DAS,A.G.A	() // //	LOD20240000194C202400323
135	D-WA/54529/2024	VS SASADHAR JENA STATE OF ODISHA	VS SASWAT DAS,A.G.A	() // //	LOD20240000200C202400314
136	D-WA/54531/2024	VS KAMAL BEHERA STATE OF ODISHA	VS PRAVAT KUMAR PANDA,A.S.C	() // //	LOD20240000194C202400318

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137	D-WA/54532/2024	SURATHA BHUE STATE OF ODISHA VS	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000172C202400387
138	D-WA/54533/2024	NITYANANDA BHOI STATE OF ODISHA VS	SANJIB SWAIN,A.G.A VS	// // ()	LOD20240000172C202400388
139	D-WA/54537/2024	NABAKRISHNA MISHRA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400313
140	D-WA/54541/2024	PABITRA DASH MOHAMMED HEDAYAT RABBANI VS	SUSANTA KUMAR BARAL VS	// // ()	AOD20240000430C202400025
141	D-WA/54543/2024	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF WATER RESOURCES DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000200C202400310
142	D-WA/54545/2024	ASWINI KUMAR SENAPATI COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000194C202400321
143	D-WA/54546/2024	PIUSAGAR JAGADALA COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202400390
144	D-WA/54547/2024	PARSURAM BEHERA COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000200C202400311
145	D-WA/54548/2024	MAUNABATI DAS COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000200C202400312
146	D-WA/54550/2024	GOPAL BHUE COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000194C202400320
147	D-WA/54552/2024	AVAYA DIKSHIT PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPT VS	GOVT OF ODISHA VS	// // ()	LOD20240000172C202400389
		NILIMA NAYAK		//	

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148	D-WA/54553/2024	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS BANCHHANIDHI SADMADIA	ANXSE DE GENRAL DEPT VS RAJJEET ROY	// 0 //	LOD20240000194C202400322
149	D-WA/54554/2024	DIBYA SATABDIKA DAS VS STATE OF ODISHA	RAJJEET ROY VS SUBHADUTTA ROURAY	// 0 //	
150	D-WA/54569/2024	KSHITISH KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
151	D-WA/54591/2024	SUBHADARSHINI RAM VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
152	D-WA/54601/2024	SOUMYA SASWAT BEHERA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
153	D-WA/54611/2024	NAMITA PRUSTY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
154	D-WA/54625/2024	LOPAMUDRA PARIJA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
155	D-WA/54637/2024	MAMATARANI TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
156	D-WA/54643/2024	RAMAKANTA MOHANTA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS SUBHADUTTA ROURAY	// 0 //	
157	D-WP(C)/54442/2024	SIBA MALIKA VS STATE OF ODISHA	RAJIB RATH VS SUBHADUTTA ROURAY	// 0 //	
158	D-WP(C)/54443/2024	KALPANA GARABADU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS SUBHADUTTA ROURAY	// 0 //	
159	D-WP(C)/54444/2024	PABITRA KUMAR ROUT	ASHOK KUMAR SAHOO	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/54447/2024	JALLI SAHOO	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/54448/2024	MAHESWAR MOHANTY	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/54449/2024	DR. PRAFULLA KUMAR PUJAPANDA	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/54451/2024	AMIT KUMAR BAUL	GOPINATH MISHRA	//	
		VS	VS	0	
		INTEGRATED TRIBUNAL DEVELOPMENT AGENCY , MALKANGIRI		//	
164	D-WP(C)/54452/2024	BISWANATH SAHOO	MANAS PATI	//	AOR20220001535C202400173
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/54453/2024	KRUSHNA CHANDRA ROUT	PRASANTA KUMAR SAHOO	//	
		VS	VS	0	
		UNION OF INDIA		//	
166	D-WP(C)/54454/2024	SURESH CHANDRA PRADHAN	MANAS PATI	//	AOR20220001535C202400172
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/54455/2024	GOUR RANJAN DAS	GOPINATH MISHRA	//	
		VS	VS	0	
		COMMISSIONER ENDOWMENT ODISHA		//	
168	D-WP(C)/54456/2024	DR. PRAMOD KUMAR PRUSTY	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/54458/2024	DR.PURNA CHANDRA RATH	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/54461/2024	DR. NIHARIKA DAS	SUBHADUTTA ROURAY	//	
		VS	VS	0	

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171	D-WP(C)/54462/2024	STATE OF ODISHA RADHA MOHAN PANDA VS	SUSANTA KUMAR NAYAK VS	// // 0	
172	D-WP(C)/54463/2024	STATE OF ODISHA DR. PUSPAMALA PATNAIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
173	D-WP(C)/54467/2024	STATE OF ODISHA DR. JAYANTA KUMAR NANDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
174	D-WP(C)/54469/2024	STATE OF ODISHA BIJAY KUMAR DAS VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
175	D-WP(C)/54470/2024	STATE OF ODISHA DR. KANAKLATA DEVI VS	SUBHADUTTA ROUTRAY VS	// // 0	
176	D-WP(C)/54472/2024	STATE OF ODISHA DR. PURNENDU KUMAR DAS VS	SUBHADUTTA ROUTRAY VS	// // 0	
177	D-WP(C)/54473/2024	STATE OF ODISHA SANJAY ROUL VS	SARADA DASH VS	// // 0	
178	D-WP(C)/54476/2024	UNION BANK OF INDIA DR. ANJALI KUMARI DASH VS	SANTOSH KUMAR SWAIN VS	// // 0	
179	D-WP(C)/54477/2024	STATE OF ODISHA DR. KALYANI MISHRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
180	D-WP(C)/54481/2024	STATE OF ODISHA PURNA CHANDRA BEHERA VS	KARUNAKAR GAYA VS	// // 0	
181	D-WP(C)/54482/2024	THE STATE OF ODISHA TRIPURA MISHRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
		THE SECRETARY DEPARTMENT OF REVENUE		//	

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182	D-WP(C)/54483/2024	ABHAYA KUMAR PANDA VS UNION OF INDIA	Aditya Singh Mohanty VS	// 0 //	AOR20220003930C202400009
183	D-WP(C)/54484/2024	DR. BIDYUTPRAVA TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
184	D-WP(C)/54485/2024	GOURI SANKAR BEHERA VS UNION OF INDIA	SANJUKTA PATRA VS	// 0 //	AOD20240000714C202400011
185	D-WP(C)/54486/2024	ARUNA KUMAR SINGH VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //	
186	D-WP(C)/54488/2024	DR. SWARNA LATA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
187	D-WP(C)/54489/2024	PURNA CHANDRA DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //	
188	D-WP(C)/54491/2024	DR. PURNIMA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
189	D-WP(C)/54492/2024	BINODA BIHARI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
190	D-WP(C)/54494/2024	RADHANATH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
191	D-WP(C)/54495/2024	SUKANTA CHANDRA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
192	D-WP(C)/54496/2024	PRASAN KUMAR MAHARANA VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
193	D-WP(C)/54498/2024	ASHOK KUMAR DASH	SANTOSH KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/54500/2024	DR. PARSURAM RAISINGH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/54501/2024	SRI TARADATT	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/54502/2024	BANSHIDHAR DASH	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/54506/2024	DR. NANDITA MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/54507/2024	BISWAJIT MOHAPATRA	GOPINATH MISHRA	//	
		VS	VS	0	
		OMBUDSMAN RBI		//	
199	D-WP(C)/54509/2024	ASHALATA MOHANTY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/54510/2024	PRADIPTA RANJAN DAS	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.CUTTACK		//	
201	D-WP(C)/54511/2024	BRAJABANDHU PRADHAN	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/54514/2024	ORISSA MOTORS PRIVATE LTD., BBSR	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.BBSR-II		//	
203	D-WP(C)/54515/2024	BHIKARI CHARAN JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/54516/2024	NATA KISHORE BEHERA	BIBHU PRASAD TRIPATHY	//	
		VS	VS	0	

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205	D-WP(C)/54517/2024	STATE OF ODISHA ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// // 0 //	
206	D-WP(C)/54519/2024	SASMITA DAS VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
207	D-WP(C)/54520/2024	BINOD MEHER VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
208	D-WP(C)/54522/2024	ORISSA MOTORS PRIVATE LTD, BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
209	D-WP(C)/54523/2024	TAPASWINI PADHI VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	// 0 //	
210	D-WP(C)/54524/2024	MANAS RANJAN DHAR VS GOVERNMENT OF INDIA	PRAJIT KUMAR PRADHAN VS	// 0 //	
211	D-WP(C)/54526/2024	KALYAN SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
212	D-WP(C)/54527/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
213	D-WP(C)/54534/2024	FALGUNI SANKAR PANDA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
214	D-WP(C)/54536/2024	MALAYA ROURAY VS STATE OF ODISHA	Soubhagya Kumar Rath VS	// 0 //	AOR20220004309C202400036
215	D-WP(C)/54538/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	

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216	D-WP(C)/54540/2024	SUSHILA NAYAK VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //	
217	D-WP(C)/54549/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
218	D-WP(C)/54555/2024	BANK OF BARODA VS DIST.MAGISTRATE CUM COLLECTOR , ANGUL	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //	
219	D-WP(C)/54556/2024	RATIKANTA MAHANTA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //	
220	D-WP(C)/54559/2024	ORISSA MOTIORS PRIVATE LTD, VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
221	D-WP(C)/54565/2024	ORISSA MOTORS PRIVATE LTD. BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
222	D-WP(C)/54566/2024	VIVEKANANDA GURU VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //	
223	D-WP(C)/54567/2024	PRAHALLAD CHANDRA SAMAL VS THE COMNR-CUME-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR	KAPILA CHARAN NAYAK VS	// 0 //	
224	D-WP(C)/54568/2024	RAKESH MISHRA VS STATE OF ODISHA	BISWABIJAYABAXI ACHARYA VS	// 0 //	
225	D-WP(C)/54574/2024	RANJAN KUMAR MALLICK VS THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR//	KAPILA CHARAN NAYAK VS	// 0 //	
226	D-WP(C)/54575/2024	AJAY DURIA VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
227	D-WP(C)/54576/2024	ORISSA MOTORS PRIVATE LTD., BBSR	CHANDAN MISHRA	//	

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		VS	VS	0	
		R.T.O.BBSR-II		//	
228	D-WP(C)/54577/2024	DHARANIDHAR NANDA	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/54578/2024	AKURA SAHU	PRAHALLAD SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/54580/2024	ORISSA MOTORS PRIVATE LTD. BBSR	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.BBSR-II		//	
231	D-WP(C)/54581/2024	BISWAJIT BARIK	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/54584/2024	TINAMUNI ORAM	RAMESH AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/54585/2024	BAIDEHI BEHERA	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/54586/2024	ORISSA MOTORS PRIVATE LTD., BBSR	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O. BBSR-II		//	
235	D-WP(C)/54587/2024	PRASANA KUMAR SWAIN	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/54589/2024	TINAMUNI ORAM	RAMESH AGARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/54590/2024	ORISSA MOTORS PRIVATE LTD., BBSR	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.BBSR-II		//	
238	D-WP(C)/54593/2024	PRASANA KUMAR SWAIN	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	

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239	D-WP(C)/54594/2024	STATE OF ODISHA ORISSA MOTORS PRIVATE LTD, BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// // 0 //	
240	D-WP(C)/54595/2024	ARBIND KUMAR @ ARBIND KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
241	D-WP(C)/54597/2024	RANJITA NAIK VS KALANDI CHARAN NAIK	BIBHUTI BHUSAN SWAIN VS	// 0 //	
242	D-WP(C)/54599/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
243	D-WP(C)/54600/2024	SASHIKANTA PATI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //	
244	D-WP(C)/54603/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
245	D-WP(C)/54604/2024	BANDIA KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
246	D-WP(C)/54605/2024	ORISSA MOTORS PRIVATE LTD., KHURDA VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
247	D-WP(C)/54606/2024	YASHOBANTA MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
248	D-WP(C)/54607/2024	SADHAB BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
249	D-WP(C)/54608/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	

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250	D-WP(C)/54609/2024	JOGESH CHANDRA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
251	D-WP(C)/54613/2024	SUNANDA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
252	D-WP(C)/54614/2024	PANCHANAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
253	D-WP(C)/54615/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
254	D-WP(C)/54616/2024	SUDHANIDHI PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN NAYAK VS	// 0 //	
255	D-WP(C)/54617/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
256	D-WP(C)/54618/2024	SUKANTILATA BHAKTA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //	
257	D-WP(C)/54620/2024	MANAS RANJAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
258	D-WP(C)/54621/2024	KAILASH CHANDRA SETHY VS STATE OF ODISHA	SUKANTA KUMAR NASYAK VS	// 0 //	
259	D-WP(C)/54622/2024	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //	
260	D-WP(C)/54624/2024	KAMALA LOCHAN DORA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
261	D-WP(C)/54626/2024	ORISSA MOTORS PRIVATE LTD., BBSR	CHANDAN MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		R.T.O.BBSR-II		//	
262	D-WP(C)/54627/2024	ANIL KUMAR MISHRA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/54628/2024	SRIDHAR BHOI	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		ZONE OFFICER CUM L.A.COLLECTOR, LAXMIPOSI ZONE, MAYURBHANJA		//	
264	D-WP(C)/54629/2024	DINABANDHU SAMANTARAY	ALOK KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/54631/2024	ORISSA MOTORS PRIVATE LTD, BBSR	CHANDAN MISHRA	//	
		VS	VS	0	
		R.T.O.BBSR-II		//	
266	D-WP(C)/54632/2024	BIPIN BIHARI SAMAL	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/54633/2024	PRAFULLA KUMAR PRADHAN	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/54635/2024	PUNA GHADEI	SUKANTA KUMAE NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/54636/2024	LAXMAN DAS	ARJUN CHARAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/54638/2024	BRUNDABAN BISOI	ADHIRAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/54639/2024	BISHNU CHARAN NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/54640/2024	RABI NAIK	BASUDEV BARIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/54642/2024	STATE OF ORISSA BISWANATH SABAT VS	RAMESH KUMAR SAHU VS	// // 0	
274	D-WP(C)/54644/2024	STATE OF ODISHA ROJALEEN PRIYADARSHINI VS	MANAMOHAN PATTANAYAK VS	// // 0	
275	D-WP(C)/54645/2024	THE STATE OF ODISHA SANTOSH KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0	
276	D-WP(C)/54646/2024	STATE OF ODISHA DEBASISH KUMAR THAMBA @ DEBAQSHIS THAMBANJAN KUMAR BISWAL VS	VS	// // 0	
277	D-WP(C)/54649/2024	STATE OF ODISHA SMRUTI PATTNAIK VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
278	D-WP(C)/54651/2024	STATE OF ODISHA SANKALP JENA VS	ANJAN KUMAR BISWAL VS	// // 0	
279	D-WP(C)/54652/2024	STATE OF ODISHA SARITA PARICHHA VS	KIRAN ROUT VS	// // 0	
280	D-WP(C)/54653/2024	THE STATE OF ORISSA JITENDRA KUMAR MOHANTA VS	SAMEER KUMAR DAS VS	// // 0	
281	D-WP(C)/54654/2024	STATE OF ODISHA BRAJABANDHU PALEI @ GURUBARI PALEI VS	GOPAL CHARAN MOHANTY VS	// // 0	
282	D-WP(C)/54655/2024	STATE OF ODISHA HARMOHAN BEHERA VS	BASUDEV BARIK VS	// // 0	
283	D-WP(C)/54656/2024	STATE OF ORISSA RASHMITA MALLICK VS	SAMEER KUMAR DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/54658/2024	UNION OF INDIA, NEW DELHI VS URMILA MOHANTY	BISWAJIT MAHARANA VS	// 0 //	
285	D-WP(C)/54659/2024	DOLAGOBINDA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
286	D-WP(C)/54660/2024	BRAJA KISHORE JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
287	D-WP(C)/54661/2024	MURALIDHAR BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
288	D-WP(C)/54662/2024	BINAPANI NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
289	D-WP(C)/54664/2024	PRAMOD SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
290	D-WP(C)/54665/2024	AKSHYA KUMAR DAS VS GOVT OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
291	D-WP(C)/54666/2024	BANK OF INDIA, SAHEED NAGAR, BBSR VS THE CHIEF JUDICIAL MAGISTRATE, KHURDA	GOREKHA NATH DAS VS	// 0 //	
292	D-WP(C)/54667/2024	NIBEDITA BISHYOI VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
293	D-WP(C)/54668/2024	GURUPADARBINDA ROUT VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
294	D-WP(C)/54669/2024	PABITRA NARAYAN MOHANTY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
295	D-WP(C)/54670/2024	BANK OF INDIA, NAYAPALLI, BBSR	GOREKHANATH DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE CHIEF JUDICIAL MAGISTRATE, KHURDA		//	
296	D-WP(C)/54671/2024	KULAMANI RANA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/54672/2024	ALISHA MOHANTY	SAMEER KUMAR DAS	//	
		VS	VS	0	
		BERHAMPUR UNIVERSITY		//	
298	D-WP(C)/54673/2024	ASHOK KUMAR MOHAPATRA	KULADA NANDA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/54674/2024	SARBESWAR SAHOO	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/54675/2024	BHAGABAT PRASAD MURMU	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/54676/2024	M/S. MPD SERVICES, KHORDA	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
		JOINT COMMISSIONER OF CT AND GST, BBSR		//	
302	D-WP(C)/54677/2024	MANOJ KUMAR NIAL	TRILOCHAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/54678/2024	CHARUBALA DEBATA	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/54679/2024	SANGHAMITRA AGRO INDUSTRIES, GANJAM	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/54680/2024	BANCHHANIDHI BEHERA	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BALASORE		//	
306	D-WP(C)/54681/2024	UPENDRA SAHOO	BASUDEV BARIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/54682/2024	STATE OF ODISHA SANJUKTA PATRA VS	DILLIP KUMAR SAHU VS	// // ()	AOR20220001727C202400034
308	D-WP(C)/54683/2024	STATE OF ODISHA RIASAT ALLI JHAN VS	ANUP UDAYA SENAPATI VS	// // ()	
309	D-WP(C)/54684/2024	STATE OF ODISHA SIBA PRASAD DUTTA VS	ANUP UDAYA SENAPATI VS	// // ()	
310	D-WP(C)/54685/2024	STATE OF ODISHA BIDUR KUMAR PRADHAN VS	ANUP UDAYA SENAPATI VS	// // ()	
311	D-WP(C)/54686/2024	STATE OF ODISHA KRUSHNA CHANDRA DAS VS	ANUP UDAYA SENAPATI VS	// // ()	
312	D-ABLAPL/39182/2024	STATE OF ODISHA GOURAV BISWAL VS	LALATENDU PAL VS	// // ()	AOR20220004366C202400010
313	D-ABLAPL/39183/2024	STATE OF ODISHA RABI @ RABINARAYAN MALLA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()	DHENKANAL SADAR /885 /2024
314	D-ABLAPL/39184/2024	STATE OF ODISHA TAPAN PADHAN VS	PRANAYA KUMAR MOHAPATRA VS	// // ()	
315	D-ABLAPL/39188/2024	STATE OF ODISHA SHANKAR MANDAL VS	ARUN KUMAR BEHERA VS	// // ()	TALASARI MARINE /116 /2024
316	D-ABLAPL/39193/2024	STATE OF ODISHA ABANI MANDAL VS	DEEPAK KU SAHOO VS	// // ()	Tantiapal Marine /168 /2024
317	D-ABLAPL/39198/2024	STATE OF ODISHA ASHOK MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// // ()	MAHAKALPARA /19 /2020

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/39202/2024	BISWAMBER NAURI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /250 /2024 () //	
319	D-ABLAPL/39203/2024	PRADEEP KUMAR BEHERA @ GUDU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /647 /2024 () //	
320	D-ABLAPL/39207/2024	BIKASH RANJAN GHADEI VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	NEMALO /203 /2024 () //	
321	D-ABLAPL/39209/2024	CHAKRADHAR MAHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIA /207 /2024 () //	
322	D-ABLAPL/39210/2024	SANTILATA ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BHADRAK RURAL /760 /2024 () //	
323	D-ABLAPL/39215/2024	RAMA CHANDRA JENA @ GANESH JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KONARK /243 /2024 () //	
324	D-ABLAPL/39218/2024	KHECHADA @ PADMANAV MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /425 /2024 () //	
325	D-ABLAPL/39226/2024	GUNA SETHY RAMU VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /170 /2024 () //	
326	D-ABLAPL/39227/2024	MANOJ KUMAR PANIGRAHI VS STATE OF ODISHA	JNANINDRA PANI VS	//0 () //	
327	D-ABLAPL/39233/2024	SUKANTA BADJENA VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /271 /2024 () //	
328	D-ABLAPL/39234/2024	BIBUDHESH PRASAD NANDA VS STATE OF ODISHA	DHIRENDRA KUMAR DAS VS	MAHILA P.S. BUXIBAZAR /183 /2024 () //	
329	D-ABLAPL/39236/2024	BISWAMBAR ROUT	PRADIPTA BEURA	ATHGARH /305 /2024	

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FILING REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/39238/2024	SUKANTA PRADHAN	DIBYAJYOTI SAHOO	LAIKERA /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/39241/2024	ALEKH RAI	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/39242/2024	SRIKANTA SAHOO	PRADIPTA BEURA	ATHGARH /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/39243/2024	SHANTILATA BEHERA	AMIYA KUMAR BEURA	BAIDESWAR /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/39244/2024	RAMESH JENA	PRAKASH KUMAR SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/39245/2024	PRABHUDATTA LENKA	BIRAJA PRASAD NANDA	ASTARANGA /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/39249/2024	BHUBANESWAR MAHAPATRA	AMITAV TRIPATHY	ODAGAON /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/39250/2024	PRANAKRUSHNA MOHAPATRA	AMITAV TRIPATHY	ODAGAON /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/39252/2024	RANJEET PRASAD @ RANJEET YADAV	SOUMYA RANJAN DAS	UDITNAGAR /151 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/39253/2024	AMARSHAKTI NATH JAISWAL @ AMARSHAKTI JAISWAL	SONGAT DASH	BRAHMANITARANG /182 /2024	AOD20240000012C202400031
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/39254/2024	SUJATA PATTANAİK	BISWARANJAN DALAI	JAGATSINGPUR /1192 /2024	AOD20240000324C202400006
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/39263/2024	STATE OF ODISHA PRASAD SAHU VS	BISHNU PRASAD PRADHAN VS	// //0 ()	
342	D-ABLAPL/39264/2024	STATE OF ODISHA MANASH MANGARAJ VS	AMITAV TRIPATHY VS	// ITAMATI /298 /2024 ()	
343	D-ABLAPL/39268/2024	STATE OF ODISHA ARCHANA SETHI VS	SUDHANSU SEKHAR DASH VS	// INFOCITY PS /564 /2024 ()	
344	D-ABLAPL/39270/2024	STATE OF ODISHA B TOPHAN PATRA VS	SIBARANJAN POLAI VS	// KODALA /626 /2024 ()	
345	D-ABLAPL/39272/2024	STATE OF ODISHA R. RAGHUNATH REDDY VS	SIBA RANJAN POLAI VS	// //0 ()	
346	D-ABLAPL/39275/2024	STATE OF ODISHA PINKUN LENKA @ RONIT LENKA VS	CHHABI BEHERA VS	// CUTTACK SADAR /706 /2024 ()	
347	D-ABLAPL/39279/2024	STATE OF ODISHA PRASANT KUMAR SETHI VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// PALLAHARA /356 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :27/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/17/2010 SAO/17/2010	GITANJALI SAHOO MP		51/2024
2	D-CRLMP/39179/2024 CRLMP/ /	ALOK PATTNAIK MP	HIMANSU SEKHAR SATAPATHY	292/2024
3	D-CRLMP/39204/2024 CRLMP/ /	NRUSINGH CHARAN SWAIN MP	DR.PURUSOTTAM CHULI	293/2024
4	D-LAA/51935/2024 LAA/ /	PRAMOD RANJAN KAR MP	PRADEEP KUMAR DAS	458/2024
5	D-CONTC/54508/2024 CONTC/ /	PRAMOD KUMAR GOCHHI MP	NALINI KUMAR JENA	506/2024
6	D-CONTC/51211/2024 CONTC/ /	DEBENDRA NATH SATPATHY MP	AMIT KUMAR NATH	507/2024
7	D-CONTC/52370/2024 CONTC/ /	HEMANTA KUMAR PANI MP	AMIT KUMAR NATH	508/2024
8	D-CONTC/52373/2024 CONTC/ /	PRAMOD CHANDRA PRADHAN MP	AMIT KUMAR NATH	509/2024
9	D-RPFAM/51195/2024 RPFAM/ /	SRIDHARA MOHAPATRA MP	ASHOK DAS	579/2024
10	D-RPFAM/54647/2024 RPFAM/ /	SUMANTA MAHANA MP	DURGA PRASANNA MISHRA	580/2024
11	D-RPFAM/54647/2024 RPFAM/ /	SUMANTA MAHANA MP	DURGA PRASANNA MISHRA	581/2024
12	D-MATA/54579/2024 MATA/ /	RELLI KALYANI @ R. KALYANI MP	PRABHAS CHANDRA PANDA	594/2024
13	D-CMAPL/54588/2024 CMAPL/ /	BABITA BEHERA MP	DILLIP KUMAR MOHAPATRA	660/2024
14	D-CMAPL/54588/2024 CMAPL/ /	BABITA BEHERA MP	DILLIP KUMAR MOHAPATRA	661/2024
15	D-CMAPL/54650/2024 CMAPL/ /	BRANCH MANAGER,M/S.NATIONAL INSURANCE COMPANY LTD.BARGARH MP		662/2024
16	D-FAO/54630/2024 FAO/ /	THE D.M, HDFC ERGO GENERAL INSURANCE CO. LTD., MUMBAI MP		1075/2024
17	D-FAO/54663/2024 FAO/ /	RABINDRA DEBATA MP	SUVEN KUMAR PANI	1076/2024
18	D-CRLREV/39205/2024 CRLREV/ /	URMILA DAS MP	JANAKI KANTA MAHAPATRA	1212/2024
19	D-CRLREV/39205/2024 CRLREV/ /	URMILA DAS MP	JANAKI KANTA MAHAPATRA	1213/2024
20	D-CRLREV/39221/2024 CRLREV/ /	ASHOK KUMAR PRADHAN MP	PABITRA KUMAR NAYAK	1214/2024
21	D-CRLREV/39239/2024 CRLREV/ /	DEEPAK KUMAR NAHAK MP	JYOTIRMAYA SAHOO	1215/2024
22	D-CRLREV/39262/2024 CRLREV/ /	BIBEKANAND ATABUDHI MP	BISWAJIT NAYAK	1216/2024
23	D-CRLREV/39262/2024 CRLREV/ /	BIBEKANAND ATABUDHI MP	BISWAJIT NAYAK	1217/2024
24	D-CRLREV/39271/2024 CRLREV/ /	JITENDRA KUMAR SAHOO MP	DESHA RANJAN RATH	1218/2024
25	D-RSA/54493/2024 RSA/ /	SUNDARI PARIDA MP	SURYAKANTA DASH	1562/2024
26	D-RSA/54583/2024	ASHOK KUMAR BARAL	NIRANJAN PRASAD PATRA	

27	RSA/ / D-CMP/54490/2024 CMP/ /	MP SANJIB KUMAR SUBUDHI MP	SANTOSH KUMAR NANDA	1563/2024
28	D-CMP/54499/2024 CMP/ /	SUCHIT SUBHANKAR MP	BIBEKANANDA BHUYAN	1571/2024
29	D-CMP/54539/2024 CMP/ /	GOLAP CHANDRA PATEL MP	PABITRA KUMAR NAYAK	1572/2024
30	D-BLAPL/36467/2024 BLAPL/12346/2024	KAIN @ KAILASH NAYAK MP		1573/2024
31	D-BLAPL/31653/2024 BLAPL/11500/2024	PRAKASH YADAV @ PRAKASH MP		1686/2024
32	D-ABLAPL/24196/2024 ABLAPL/8823/2024	ABHIJIT PARIDA MP	CHHABI BEHERA	1687/2024
33	D-ABLAPL/24735/2024 ABLAPL/8974/2024	PURNA CHANDRA MOHANTY MP	CHHABI BEHERA	3001/2024
34	D-ABLAPL/37650/2024 ABLAPL/14441/2024	DIBAKAR DAS @ BUTU MP		3002/2024
35	D-ABLAPL/14259/2023 ABLAPL/14259/2023	GANDU MOHARANA MP	SARADA PRASAD DASH	3003/2024
36	D-ABLAPL/27971/2024 ABLAPL/10728/2024	SIMANCHA NAHAK @ RINKU NAHAK MP		3004/2024
37	D-ABLAPL/9337/2022 ABLAPL/9337/2022	ABHIRAM SUNYANI MP	D.SAHOO	3005/2024
38	D-ABLAPL/37234/2024 ABLAPL/14308/2024	RAMAKANTA JENA MP		3006/2024
39	D-ABLAPL/37236/2024 ABLAPL/14311/2024	TUTU @ TULU @ ABHIJIT SENAPATI MP		3007/2024
40	D-ABLAPL/36829/2024 ABLAPL/14096/2024	AVIJIT SENAPATI MP		3008/2024
41	D-ABLAPL/35666/2024 ABLAPL/13562/2024	NIRANJAN SAHOO MP		3009/2024
42	D-ABLAPL/34463/2024 ABLAPL/13059/2024	KALPATARU BISWAL MP		3010/2024
43	D-ABLAPL/27894/2024 ABLAPL/10443/2024	MIR ALIM @ LALE MP		3011/2024
44	D-ABLAPL/37186/2024 ABLAPL/14411/2024	PRASANT SAHOO MP		3012/2024
45	D-ABLAPL/25858/2024 ABLAPL/9717/2024	KUNJABIHARI MALLIK @ KARTIKA MP		3013/2024
46	D-ABLAPL/33296/2024 ABLAPL/12550/2024	KALIA @ AMARENDRA MOHANTY MP		3014/2024
47	D-ABLAPL/36954/2024 ABLAPL/14448/2024	BIBEK NAIK MP	OM PRAKASH SARAN	3015/2024
48	D-MACA/54460/2024 MACA/ /	THE NATIONAL INSURANCE CO. LTD., BALASOR MP	SANJIB SATPATHY	3016/2024
49	D-MACA/54386/2024 MACA/ /	YASMIN PERWEEN MP	SARAT CHANDRA SWAIN	3098/2024
50	D-MACA/53830/2024 MACA/ /	NARAYAN SETHY MP	DEBASISH PATNAIK	3099/2024
51	D-MACA/53830/2024 MACA/ /	NARAYAN SETHY MP	DEBASISH PATNAIK	3100/2024
52	D-MACA/54386/2024 MACA/ /	YASMIN PERWEEN MP	SARAT CHANDRA SWAIN	3101/2024
53	D-MACA/54497/2024 MACA/ /	BIJAYA KUMAR DASH MP	JAGABANDHU SAHU	3102/2024
54	D-MACA/1312/2015 MACA/1312/2015	D.M., NATIONAL INSURANCE CO.LTD. MP		3103/2024
55	D-MACA/50281/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD.(TP MP	GUPD, BBSR	3104/2024
56	D-MACA/51818/2024 MACA/ /	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP	GRAND CENTRAL	3105/2024
57	D-MACA/50281/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD.(TP MP	GUPD, BBSR	3106/2024
				3107/2024

58	D-MACA/51818/2024 MACA/ /	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM MP		3108/2024
59	D-MACA/54558/2024 MACA/ /	ANANDA MUNDA MP	ANTARYAMI DASH	3109/2024
60	D-MACA/54582/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO LTD, MP	KOLKATA	3110/2024
61	D-MACA/54582/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO LTD, MP	KOLKATA	3111/2024
62	D-MACA/54592/2024 MACA/ /	SR. D.M., NATIONAL INSURANCE CO. LTD, MP	CUTTACK	3112/2024
63	D-MACA/54592/2024 MACA/ /	SR. D.M., NATIONAL INSURANCE CO. LTD, MP	CUTTACK	3113/2024
64	D-MACA/54596/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. UNITED MP	INDIA INSURANCE CO. LTD., CUTTACK	3114/2024
65	D-MACA/54596/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. UNITED MP	INDIA INSURANCE CO. LTD., CUTTACK	3115/2024
66	D-MACA/54602/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., KHORDHA, MP	G.P.DUTTA	3116/2024
67	D-MACA/54602/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD., KHORDHA, MP	G.P.DUTTA	3117/2024
68	D-MACA/54610/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	3118/2024
69	D-MACA/54610/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	3119/2024
70	D-MACA/54619/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	3120/2024
71	D-MACA/54619/2024 MACA/ /	CHOLA MS GENERAL INSURANCE CO. LTD, MP	KOLKATA	3121/2024
72	D-MACA/54623/2024 MACA/ /	MANAGER(T.P.HUB)ORIENTAL INSURANCE MP	PRASANTA KUMAR MAHALI	3122/2024
73	D-MACA/54623/2024 MACA/ /	MANAGER(T.P.HUB)ORIENTAL INSURANCE MP	PRASANTA KUMAR MAHALI	3123/2024
74	D-MACA/54634/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	KHURDASANTA KUMAR MAHALI	3124/2024
75	D-MACA/54634/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	KHURDASANTA KUMAR MAHALI	3125/2024
76	D-MACA/54641/2024 MACA/ /	C.R.M.,T.P.HUB, M/S ORIENTAL INSURANCE MP	CHINUBA, KALORITA	3126/2024
77	D-MACA/54657/2024 MACA/ /	NATIONAL INSURANCE COMPANY LTD., MP	SUBHANKA MOHANTY	3127/2024
78	D-MACA/54657/2024 MACA/ /	NATIONAL INSURANCE COMPANY LTD., MP	SUBHANKA MOHANTY	3128/2024
79	D-CRLA/37444/2024 CRLA/ /	SUSHILA DAS MP	ASHOK DAS	3382/2024
80	D-CRLA/39199/2024 CRLA/ /	BICHITRA MALLIK MP	BISWAJIT PASAYAT	3383/2024
81	D-CRLA/39199/2024 CRLA/ /	BICHITRA MALLIK MP	BISWAJIT PASAYAT	3384/2024
82	D-CRLA/39185/2024 CRLA/ /	GANESH KUMAR PRADHAN MP	LALATENDU PAL	3385/2024
83	D-CRLA/293/2010 CRLA/293/2010	CHINU@CHITTARANJAN MP	M/S.AJAYA KU.BARAL, (BHABANI SHANKAR DAS), J.DASH, B.P.PANIGRAHI	3386/2024
84	D-CRLA/39267/2024 CRLA/ /	VICTIM MP	S.S.RAY (2)	3387/2024
85	D-CRLMC/39192/2024 CRLMC/ /	RAMNARAYAN MOHANTY MP	RUDRA NARAYAN PARIJA	3478/2024
86	D-CRLMC/36179/2024 CRLMC/4575/2024	NAKUL BENIA @ NARENDRA NAIK @ DHARUA BABU MP		3479/2024
87	D-CRLMC/39212/2024 CRLMC/ /	DEEPAK SAHU MP	KIRTAN DANG	3480/2024
88	D-CRLMC/34263/2024 CRLMC/4409/2024	BHASKAR KANHAR MP		3481/2024
89	D-CRLMC/39219/2024	ASHISH KUMAR ROUT	SIBA PRASAD SAHOO	

	CRLMC/ /	MP		3482/2024
90	D-CRLMC/39260/2024	M/S M K BHOO MI INFRA PVT. LTD., BBSR SUDEEP KUMAR SARANGI		
	CRLMC/ /	MP		3483/2024
91	D-WA/54503/2024	STATE BANK OF INDIA	DILLIP KUMAR MOHAPATRA	
	WA/ /	MP		9022/2024
92	D-WA/54554/2024	DIBYA SATABDIKA DAS	RAJJEET ROY	
	WA/ /	MP		9023/2024
93	D-WA/54554/2024	DIBYA SATABDIKA DAS	RAJJEET ROY	
	WA/ /	MP		9024/2024
94	D-WA/54554/2024	DIBYA SATABDIKA DAS	RAJJEET ROY	
	WA/ /	MP		9025/2024
95	D-WA/54569/2024	KSHITISH KUMAR JENA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9026/2024
96	D-WA/54569/2024	KSHITISH KUMAR JENA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9027/2024
97	D-WA/54569/2024	KSHITISH KUMAR JENA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9028/2024
98	D-WA/54591/2024	SUBHADARSHINI RAM	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9029/2024
99	D-WA/54591/2024	SUBHADARSHINI RAM	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9030/2024
100	D-WA/54591/2024	SUBHADARSHINI RAM	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9031/2024
101	D-WA/54601/2024	SOUMYA SASWAT BEHERA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9032/2024
102	D-WA/54601/2024	SOUMYA SASWAT BEHERA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9033/2024
103	D-WA/54601/2024	SOUMYA SASWAT BEHERA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9034/2024
104	D-WA/54611/2024	NAMITA PRUSTY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9035/2024
105	D-WA/54611/2024	NAMITA PRUSTY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9036/2024
106	D-WA/54611/2024	NAMITA PRUSTY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9037/2024
107	D-WA/54625/2024	LOPAMUDRA PARIJA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9038/2024
108	D-WA/54625/2024	LOPAMUDRA PARIJA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9039/2024
109	D-WA/54625/2024	LOPAMUDRA PARIJA	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9040/2024
110	D-WA/54637/2024	MAMATARANI TRIPATHY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9041/2024
111	D-WA/54637/2024	MAMATARANI TRIPATHY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9042/2024
112	D-WA/54637/2024	MAMATARANI TRIPATHY	SUBHADUTTA ROUSTRAY	
	WA/ /	MP		9043/2024
113	D-WA/54643/2024	RAMAKANTA MOHANTA	AMIYA KUMAR CHHATOI	
	WA/ /	MP		9044/2024
114	D-WA/54528/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		9045/2024
115	D-WA/54528/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		9046/2024
116	D-WA/54529/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		9047/2024
117	D-WA/54529/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		9048/2024
118	D-WA/54468/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9049/2024
119	D-WA/54468/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		9050/2024
120	D-WA/54531/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		9051/2024

121	D-WA/54531/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	9052/2024
122	D-WA/54532/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	9053/2024
123	D-WA/54532/2024 WA/ /	STATE OF ODISHA MP	PRAVAT KUMAR PANDA,A.S.C	9054/2024
124	D-WA/54533/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	9055/2024
125	D-WA/54533/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	9056/2024
126	D-WA/54533/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	9057/2024
127	D-WA/54471/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	9058/2024
128	D-WA/54471/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	9059/2024
129	D-WA/54537/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	9060/2024
130	D-WA/54537/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	9061/2024
131	D-WA/54474/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	9062/2024
132	D-WA/54474/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	9063/2024
133	D-WP(C)/54442/2024 WP(C)/ /	SIBA MALIKA MP	RAJIB RATH	17726/2024
134	D-WP(C)/54047/2024 WP(C)/32946/2024	M/S ANSIKA SERVICES., KHURDA MP	SUBHANKAR ROUT	17727/2024
135	D-WP(C)/52128/2024 WP(C)/31951/2024	M/S.JASODA NURSING SCHOOL, SUBARNA MP	SUBHANKAR ROUT	17728/2024
136	D-WP(C)/52149/2024 WP(C)/31774/2024	M/S JASODA NURSING SCHOOL, SUBARNA MP	SUBHANKAR ROUT	17729/2024
137	D-WP(C)/42601/2024 WP(C)/24960/2024	MUKESH BHOI MP	AGASTI KANUNGO	17730/2024
138	D-WP(C)/54473/2024 WP(C)/ /	SANJAY ROUL MP	SARADA DASH	17731/2024
139	D-WP(C)/54482/2024 WP(C)/ /	TRIPURA MISHRA MP	SUBHRANSU BHUSAN MOHANTY	17732/2024
140	D-WP(C)/43772/2024 WP(C)/25611/2024	HIMANI ABHILIPSA BADU MP	SUBHADUTTA ROUSTRAY	17733/2024
141	D-WP(C)/43253/2024 WP(C)/25282/2024	DHARMARAJ SAHU MP	SUBHADUTTA ROUSTRAY	17734/2024
142	D-WP(C)/54489/2024 WP(C)/ /	PURNA CHANDRA DASH MP	PRASANNA KUMAR SAHOO	17735/2024
143	D-WP(C)/41238/2024 WP(C)/24276/2024	BANASHREE KANANIKA MOHANTY MP	SUBHADUTTA ROUSTRAY	17736/2024
144	D-WP(C)/41232/2024 WP(C)/24268/2024	RUTUPRIYA PANI MP	SUBHADUTTA ROUSTRAY	17737/2024
145	D-WP(C)/42708/2024 WP(C)/25286/2024	DHARANI MUNDA MP	SUBHADUTTA ROUSTRAY	17738/2024
146	D-WP(C)/43006/2024 WP(C)/25254/2024	PRAJNA PARIMITA NAYAK MP	SUBHADUTTA ROUSTRAY	17739/2024
147	D-WP(C)/42711/2024 WP(C)/25322/2024	SWARNA PRAVA SAHOO MP	SUBHADUTTA ROUSTRAY	17740/2024
148	D-WP(C)/43008/2024 WP(C)/25283/2024	RAJANIKANTA PRADHAN MP	SUBHADUTTA ROUSTRAY	17741/2024
149	D-WP(C)/42710/2024 WP(C)/25296/2024	MAMATARANI BEHERA MP	SUBHADUTTA ROUSTRAY	17742/2024
150	D-WP(C)/54496/2024 WP(C)/ /	PRASAN KUMAR MAHARANA MP	PRASANNA KUMAR RATH (1)	17743/2024
151	D-WP(C)/42999/2024 WP(C)/25298/2024	ANITA TIRKEY MP	SUBHADUTTA ROUSTRAY	17744/2024
152	D-WP(C)/40091/2024	BASANT KUMAR NEPAK	SUBHADUTTA ROUSTRAY	

	WP(C)/23584/2024	MP		17745/2024
153	D-WP(C)/4380/2010 WP(C)/4380/2010	SUSHMITA DAS MP	MANOJ KUMAR PATI	17746/2024
154	D-WP(C)/54501/2024 WP(C)/ /	SRI TARADATT MP	BIBEKANANDA BHUYAN	17747/2024
155	D-WP(C)/48899/2024 WP(C)/29578/2024	PRAKASH PATRA MP		17748/2024
156	D-WP(C)/54524/2024 WP(C)/ /	MANAS RANJAN DHAR MP	PRAJIT KUMAR PRADHAN	17749/2024
157	D-WP(C)/54568/2024 WP(C)/ /	RAKESH MISHRA MP	BISWABIJAYABAXI ACHARYA	17750/2024
158	D-WP(C)/54575/2024 WP(C)/ /	AJAY DURIA MP	TARUN PATNAIK	17751/2024
159	D-WP(C)/54595/2024 WP(C)/ /	ARBIND KUMAR @ ARBIND KUMAR SAHARUN KUMAR PATRA MP		17752/2024
160	D-WP(C)/54627/2024 WP(C)/ /	ANIL KUMAR MISHRA MP	ARUN KUMAR PATRA	17753/2024
161	D-WP(C)/54636/2024 WP(C)/ /	LAXMAN DAS MP	ARJUN CHARAN BEHERA	17754/2024
162	D-WP(C)/54639/2024 WP(C)/ /	BISHNU CHARAN NAYAK MP	ARUN KUMAR PATRA	17755/2024
163	D-WP(C)/54645/2024 WP(C)/ /	SANTOSH KUMAR SAHOO MP	ARUN KUMAR PATRA	17756/2024
164	D-WP(C)/54646/2024 WP(C)/ /	DEBASISH KUMAR THAMBA @ DEBAQSHANTHINIBHAR BISWAL MP		17757/2024
165	D-WP(C)/54638/2024 WP(C)/ /	BRUNDABAN BISOI MP	ADHIRAJ MOHANTY	17758/2024
166	D-WP(C)/54644/2024 WP(C)/ /	ROJALEEN PRIYADARSHINI MP	MANAMOHAN PATTANAYAK	17759/2024
167	D-WP(C)/54656/2024 WP(C)/ /	RASHMITA MALLICK MP	SAMEER KUMAR DAS	17760/2024
168	D-WP(C)/54658/2024 WP(C)/ /	UNION OF INDIA, NEW DELHI MP	BISWAJIT MAHARANA	17761/2024
169	D-WP(C)/54664/2024 WP(C)/ /	PRAMOD SAHOO MP	ARUN KUMAR PATRA	17762/2024
170	D-WP(C)/54667/2024 WP(C)/ /	NIBEDITA BISHYOI MP	ARUN KUMAR PATRA	17763/2024
171	D-WP(C)/54669/2024 WP(C)/ /	PABITRA NARAYAN MOHANTY MP	ARUN KUMAR PATRA	17764/2024
172	D-WP(C)/54671/2024 WP(C)/ /	KULAMANI RANA MP	ARUN KUMAR PATRA	17765/2024
173	D-WP(C)/45280/2024 WP(C)/26622/2024	SUMITA NAIK MP		17766/2024
174	D-WP(C)/16777/2021 WP(C)/16777/2021	SUDHANSHU KUMAR RAY MP	MANAS PATI	17767/2024
175	D-WP(C)/54676/2024 WP(C)/ /	M/S. MPD SERVICES, KHORDA MP	MANOJ KUMAR MOHANTY (2)	17768/2024
176	D-WP(C)/54677/2024 WP(C)/ /	MANOJ KUMAR NIAL MP	TRILOCHAN BARIK	17769/2024
177	D-WP(C)/54679/2024 WP(C)/ /	SANGHAMITRA AGRO INDUSTRIES, GANJESURAJ MOHANTY MP		17770/2024